GOVERNMENT OF ODISHA

ODIA LANGUAGE, LITERATURE & CULTURE DEPARTMENT

No. 5772 /OLL&C, Bhubaneswar,

Dt. 25/10/2023

OLLC-FEG-MISC-0016-2023

RESOLUTION

Sub: Formation of a separate Directorate of Public Libraries and restructuring of the Librarian Cadre along with creation of other posts for the said Directorate.

Public Libraries are *sine qua non* for a Civic Society. Creating reading habits among its Citizens is necessary for a knowledge society like ours. Use of Public Libraries is an indicator of vibrancy in a society. They also complement the libraries available in Schools, Colleges and Universities.

Govt. of Odisha have enacted "Odisha Public Libraries Act, 2001". This Act provides for establishment of a network of Libraries in the State and to maintain, regulate, guide, control, supervise, integrate and consolidate the Public Libraries in order to provide a comprehensive rural and urban library service in the State. The Act encompasses all Public Libraries of the State starting from H.K.M. State Library, District Library, Sub-Divisional Library, Block Level Library, City Libraries, Memorial Libraries and Libraries under various Institutions under the administrative control of the Govt. in OLL & Culture Department. The Act mandates creation of separate Directorate of Public Libraries with separate structure, manpower and function. Accordingly, it was decided in the 1st meeting of the Heritage Cabinet on 27.07.2018 held at *Puri* that a separate Directorate of Public Libraries should be created which was under active consideration of the Government for some time past.

- 2. After careful consideration, for proper functioning of the State Library, District Libraries and other sub-ordinate Public Libraries all over the State, the Government have been pleased to create a separate Directorate for Public Libraries which will be headed by an IAS/ OAS Officer at the level of Additional Secretary as its Director and other Officials by fixing the total sanctioned strength of 80 (eighty) by upgradation and creation of new posts in different grades.
- 3. Accordingly, the existing Librarian cadre has been restructured as given at Columns 5, 6, 7 & 8 in lieu of abolition of posts mentioned at Columns 2, 3 & 4 of the Table mentioned below.



Que 1

SI. No.	Existing Designation	Pay Level	s.s.	New Designation	Pay Level	s.s.	Remarks
1	2	3	4	5	6	7	8
1	Director, H.K.M. State Library	NA	1	Director, Public Libraries	L-16	1	IAS/ OAS
2	-	-	•	Joint Director-cum- Chief Librarian, H.K.M. State Library	L-14	1	Promotion
				Joint Director (General), Library		1	Promotion
3	-		i	Deputy Director, Library (Administration)	L-13	1	OAS (LTDR)
				Deputy Director, Library		1	Promotion
4	Librarian Class-II	L-10	2	Asst. Director, Library/ Librarian	L-12	4	Promotion
5	Librarian Class-III	L-9	6	Deputy Librarian	L-10	21	Promotion
6	Assistant Librarian/ Librarian/ Librarian-cum- Storekeeper	L-9	28	Assistant Librarian	L-9	43	Direct Recruitment
7	Library Assistant/ Caretaker-cum- Librarian	L-4	28	=:	-		Dying Cadre



i. Forty-three no. of posts of Assistant Librarian carrying pay scale in Level-9 under ORSP Rules, 2017 has been created in lieu of abolition of existing 24 posts of Library Assistant (including Caretaker-cum-Librarian) and 28 posts of Assistant Librarian (including Librarian, Librarian-cum-Storekeeper etc.). The post of Asst. Librarian will be filled up on Direct Recruitment basis through OSSC having Bachelor's Degree in Library & Information Science.

Provided, existing incumbents in the post of Library Assistant having pay scale in Level-4 under ORSP Rules, 2017 shall continue as such. On account of their promotion, death, resignation, retirement or otherwise, the base level vacancy in the post of Library Assistant will stand abolished. Further, provisions have been envisaged for providing promotional opportunity for the existing 4 (four) incumbents to the post of Assistant Librarian under the Cadre Rules to be framed later on.

- ii. Twenty-one posts of Deputy Librarian having pay scale in Level-10 under ORSP Rules, 2017 has been created in lieu of abolition of existing 6 no. of Librarian Class-III posts in Level-9. These will be filled up on Promotion basis from amongst the eligible Assistant Librarians.
- iii. Four no. of posts of Assistant Director, Library/ Librarian having pay scale in Level-12 under ORSP Rules, 2017 has been created in lieu of abolition of existing 2 no. of Librarian Class-II posts in Level-10. These will be filled up on Promotion basis from amongst the eligible Deputy Librarians.
- iv. One post of Deputy Director, Library in the pay of Level-13 under ORSP Rules, 2017 has been created in the restructuring process to be filled up on Promotion basis from amongst the eligible Librarians/ Assistant Directors.
- v. One post of Deputy Director, Library (Administration) in the pay of Level-13 under ORSP Rules, 2017 has been created in the restructuring process to be filled up out of the L/T/D/R post in the O.A.S. cadre without raising the sanctioned strength of the cadre.
- vi. One post of Joint Director-cum-Chief Librarian, H.K.M. State Library and one post of Joint Director (General), Library in the pay of Level-14 under ORSP Rules, 2017 are created to be filled up on promotion basis from amongst eligible Deputy Directors.
- vii. One post of Director, Public Libraries has been created in pay Level-16 under ORSP Rules, 2017. The post will be filled up by an IAS/OAS officer in the rank of Additional Secretary.

The detailed morphology of the staff structure after restructuring is mentioned in **Annexure-A**.

- **4.** Necessary Cadre Rules for filling up the post of Assistant Librarian and their promotional hierarchy up to the rank of Joint Director, Library shall be done in accordance with the above restructuring by the Govt. in OLL & Culture Department in consultation with G.A. & P.G. Department in due course of time.
- **5.** Besides, 4 (four) posts of Junior Assistant (Level-4), 2 (two) posts of Asst. Section Officer (Level-9) and 1 (one) post of Section Officer (Level-10) will be created for smooth

gr

functioning of the official work of the Directorate. These posts will be filled up as per the Odisha Heads of Department (Method of Recruitment and Conditions of Service of Junior Assistants, Assistant Section Officers and Section Officers in the offices of the Heads of Departments) Rules, 2019.

- There shall be no impediment for continuance of the existing incumbents in the 6. newly created posts with identical Pay Levels.
- 7. This has been concurred in by the Finance Department in their File No. FIN-GS2-MISC-0077-2021 and has got the approval of the State Cabinet in its 65th meeting held on 19.10.2023.
- 8. Necessary amendments to the Orissa Public Libraries Act, 2001 and the Odisha Public Libraries Rules, 2016 shall be made in consultation with the Law Department in due course of time.

This Resolution will come into force with immediate effect.

ORDER

ORDER: Ordered that the Resolution be published in the Extra-ordinary issue of the Odisha Gazette for general information and copies thereof be forwarded to all Departments of Government/ all Heads of Departments/ all Collectors/ Principal AG (Audit)/ Principal AG (A&E), Odisha, Bhubaneswar.

Copy forwarded to Private Secretary to Hon'ble Chief Minister/ Private Secretary to Hon'ble Minister, Excise, Tourism and OLL & Culture/ OSD to Chief Secretary to Govt./ Principal Private Secretary to Addl. Chief Secretary to Govt., OLL & Culture Department/ Personal Assistant to Director, OLL & Culture Department/ Junior Executive Assistant to Special Secretary to Govt., OLL & Culture Department for kind information of Hon'ble Chief Minister/ Hon'ble Minister/ Chief Secretary/ Addl. Chief Secretary/ Director/ Special Secretary respectively. Deputy Secretary to Govt.

Dt. 25 10 2023

Memo No. 5777 /OLL&C, Bhubaneswar

Copy forwarded to Director of Printing, Stationery and Publication, Odisha, Cuttack in e-mail (deputydirectorpp@rediffmail.com) for information with a request to publish the Resolution in the extraordinary issue of the Odisha Gazette and supply 50 (fifty) copies of Deputy Secretary to Govt. the same to this Department for official use.

Memo No. <u>5775</u> /OLL&C, Bhubaneswar	Dt. 25/10/2023
Copy forwarded to all Departments of the Go A.G. (A&E), Odisha, Bhubaneswar/ State Portal Secretariat/ Director Treasury and Inspection, Bhuba action.	Head, E&I.T. Department, Odisha neswar for information and necessary
	Deputy Secretary to Govt.
Memo No/OLL&C, Bhubaneswar	Deputy Secretary to Govt. Dt. 25/10/2023
Copy forwarded to all Officers/ all Sections/ Secretariat Wing and Directorate Wing) for information	n and necessary action. Deputy Secretary to Govt
Memo No. 5777 /OLL&C, Bhubaneswar	Dt. 25/10/2023
Copy forwarded to the PMU Cell of this Department's Official website.	rtment for uploading the same in the

Deputy Secretary to Govt.

ANNEXURE-A

DIRECTOR, PUBLIC LIBRARIES

CADRE STRENGTH - 1 (One)

SI. No	Nomenclatures of the Post	Place of posting	No. of Post
1	Director, Public Libraries (IAS/ OAS)	Directorate	1

JOINT DIRECTOR, LIBRARY

CADRE STRENGTH - 2 (Two)

SI. No	Nomenclatures of the Post	Place of posting	No. of Post
1	Joint Director-cum-Chief Librarian, H.K.M. State Library	State Library	1
2	Joint Director (General), Library	Directorate	1
	2		

DEPUTY DIRECTOR, LIBRARY

CADRE STRENGTH - 2 (Two)

SI. No	Nomenclatures of the Post	Place of posting	No. of Posts
1	Deputy Director, Library (Administration)	Directorate	1
2	Deputy Director, Library	Directorate	1
Total			2

ASSISTANT DIRECTOR, LIBRARY/LIBRARIAN

CADRE STRENGTH - 4 (Four)

SI. No	Nomenclature of the Posts	Place of posting	No. of Posts
1	Assistant Director, Library/ Librarian	Directorate/ H.K.M. State Library	4
	4		

DEPUTY LIBRARIAN

CADRE STRENGTH - 21 (Twenty-One)

SI. No	Nomenclature of the Posts	Place of Posting	No. of Posts
1	Deputy Librarian	H.K.M. State Library/ Sub-ordinate Libraries	21
Total			21

ASSISTANT LIBRARIAN

CADRE STRENGTH - 43 (Forty-Three)

SI. No	Nomenclature of the Posts	Place of Posting	No. of Posts
1	Assistant Librarian	H.K.M. State Library/ Sub-ordinate Libraries	43
Total			43